

Allegations against the Management of the Hindustan Insecticides Ltd., New Delhi

*1729. **Shri K. Lakkappa:**
Shri M. H. Gowda:
Shri N. Shivappa:

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether a charge-sheet alleging certain allegations regarding the management of the Hindustan Insecticides Ltd., New Delhi submitted by Shri A. K. Gopalan, M.P., as reported in the Hindustan Times of the 22nd July, 1967 has been received by the Prime Minister;

(b) if so, the details of the charges levelled in the memorandum; and

(c) the action Government propose to take in the matter?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) and (b). A copy of the Memorandum containing various allegations against the management of Hindustan Insecticides Ltd. sent to the Prime Minister by Shri A. K. Gopalan, M.P. is placed on the Table of the House. [Placed in library. See No. LT-1398/67].

(c) Government is examining the memorandum and will take steps as are judged appropriate on the merits of each case.

Annual Plan for 1967-68

*1730. **Shri Ram Kishan Gupta:**
Shri Virendrakumar Shah:

Will the Minister of **Planning** be pleased to state:

(a) since the annual Plan for 1967-68 laid on the Table on the 26th July, 1967 envisages 20 per cent. rise in national income during the year and the Plan expects the rising trend of the prices to continue, what is the estimated real increase in national income taking into account the likely rise in

(b) the likely real increase in per capita income during this year; and

(c) since according to the Plan, the prices are likely to continue rising, whether Government persist in enforcing wage-freeze?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) On the basis of the anticipations regarding the growth of agricultural and industrial production and income generation in the services sector given in the Annual Plan 1967-68, the increase in national income in real terms in 1967-68 has been estimated in the document at about 12.4 per cent.

(b) If the anticipated increase in real national income does materialise, the increase in per capita income would work out to a little under 10 per cent.

(c) The Government has taken no decision to enforce a wage freeze.

Chit Fund Schemes

*1731. **Shri Virendrakumar Shah:**
Shri D. C. Sharma:

Will the Minister of **Finance** be pleased to state:

(a) whether the Central Bureau of investigation has suggested enactment of a Central law to control and regulate the functioning of the Chit Fund Schemes in the country or to lay down a model Act which could be adopted by the States mutatis mutandis; and

(b) if so, Government's decision thereon?

The Minister of State in the Ministry of Finance (Shri K. C. Pant): (a) Yes, Sir.

(b) The suggestions of the Central Bureau of Investigation are being